

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11533/2025

[Arising out of impugned final judgment and order dated 18-10-2024 in DBCWP No. 14960/2024 passed by the High Court of Judicature for Rajasthan at Jaipur]

STATE OF RAJASTHAN & ORS.

Petitioner(s)

VERSUS

BALVEER SINGH SHEKHAWAT & ANR.

Respondent(s)

IA No. 212496/2025 - CONDONATION OF DELAY IN FILING

IA No. 212501/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 212499/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 212494/2025 - EXEMPTION FROM FILING O.T.

Date : 08-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :

Mr. Shiv Mangal Sharma, Adv.

Ms. Abhinandini Sharma, Adv.

Mr. Amogh Bansal, Adv.

Ms. Nidhi Jaswal, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

List again on 12th September, 2025 along with
Special Leave Petition(Civil) No. 9563 of 2024 and
connected cases.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR